### GOVERNMENT OF INDIA MINISTRY OF AYUSH

### LOKSABHA UNSTARRED QUESTION NO-3266 ANSWERED ON 05/08/2022

#### "AYUSH VISA"

## 3266. SHRI PRADEEP KUMAR SINGH SHRI K. NAVASKANI:

### Will the **MINISTER OF AYUSH** be pleased to state:

- (a) whether the Government has set up a time-limit to issue AYUSH visa;
- (b) if so, the details thereof; and
- (c) whether these AYUSH visas will have a temporary or permanent validity;
- (d) the basis on which such AYUSH visas are being issued to the foreign doctors; and
- (e) the details of the criteria to qualify for the AYUSH visa?

# ANSWER THE MINISTER OFAYUSH (SHRI SARBANANDA SONOWAL)

(a) to (e): As per the information provided by the Ministry of Home Affairs, there is no "AYUSH Visa" sub-category in the Visa Manual, 2019.

During the inaugural ceremony of the "Global Ayush Investment and Innovation Summit" held on 20.04.2022 at Gandhinagar, Gujarat, the Hon'ble Prime Minister made the announcement to launch a special category of Ayush visa for tourists visiting India for Ayush medical tourism/education/treatment including Yoga. Accordingly, the Ministry of Ayush has requested the Ministry of Home Affairs to work out the modalities for creation of a separate category for Ayush Visa/eVisa.

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